

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

IN

O.A. No. 633 of 2024

**IN THE MATTER OF:**


News Item titled "The curious case of Delhi's disappearing water bodies"  
appearing in The Hindu dated 25.04.2024.

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 **OFFICE OF:**  
**DEPUTY CONSERVATOR OF FORESTS (P&M)**  
**DEPARTMENT OF FORESTS & WILDLIFE,**  
**GOVERNMENT OF NCT OF DELHI.**

THROUGH

  
JYOTI MENDIRATTA  
Counsel for GNCT of Delhi  
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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, NEW DELHI**

IN

**O.A. No. 633 of 2024****IN THE MATTER OF:**

News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024.

**STATUS REPORT ON BEHALF OF RESPONDENT NO. 9 IN TERMS OF THE ORDER DATED 14.02.2025 PASSED BY HON'BLE NGT.****MOST RESPECTFULLY SHOWETH**

I, Vipul Pandey, S/o Gajadhar Pandey, aged about 36 years, currently posted as Deputy Conservator of Forests (Protection & Monitoring), Department of Forests & Wildlife, Government of NCT of Delhi, state as under:

1. That I am fully acquainted with the facts and circumstances of the present case and am duly authorised and competent to submit this Status Report.
2. That this Hon'ble Tribunal was pleased to make the following directions vide its order dated 14.02.2025:

*"8. Respondents are directed to disclose the area with geo-coordinates of each of the water body under their management and control as per the revenue record. For this purpose, the Revenue Department will extend full cooperation to different departments and entities. The Respondents will also disclose the present status and area of the water bodies and the efforts made by them to clear encroachment, if any, existing thereon and restore them to the original position.*

*9. Let further affidavit keeping in view the observations made above be filed by all the Respondents within eight weeks."*

3. That, in this regard, it is respectfully submitted that a list of twenty-eight (28) water bodies falling under the jurisdiction of the Department of Forests & Wildlife, Government of NCT of Delhi, has been compiled from the consolidated list of six hundred thirty-one (631) water bodies provided by the Wetland Authority of Delhi. A true and correct copy of the said list of twenty-eight (28) water bodies is annexed herewith and marked as **ANNEXURE-R1**.
4. It is further submitted that the aforesaid twenty-eight (28) water bodies are distributed amongst the Forest Divisions of the Department of Forests & Wildlife, GNCTD, in the following manner:

<b>Name of Division</b>	<b>No. of Water-bodies falling on the Forest Land as per data of Wetland Authority</b>	<b>Districts</b>
Central Forest Division	2	East, North-East
South Forest Division	21	South, South-East
North Forest Division	2	North
West Forest Division	3	New Delhi
Total	28	

5. That the list of water bodies falling under the jurisdiction of the Department of Forests & Wildlife, GNCTD was circulated with Deputy Conservator of Forests of the respective divisions and letters seeking details of the water bodies as per the prescribed format inclusive of following heads were issued,
- A. The details of the water body as per the report of Wetland Authority of Delhi.
  - B. Name of the Forest Division,
  - C. Name of the Water Body,

- D. Geo-coordinates (in case of water bodies identified by satellite imaginary as per report of Wetland Authority of Delhi),
  - E. Name of Village and Khasra No.,
  - F. Current Status of the Water Body,
  - G. Steps taken/ Proposed steps for restoration, rejuvenation and remediation of the water body,
  - H. Timeline for restoration, rejuvenation and remediation of the water body,
  - I. Area of the water body as per revenue records,
  - J. Actual area of the water body existing on ground,
  - K. Efforts made in respect of clearing of encroachment, if any,
  - L. Remarks.
6. That the details of the water bodies falling under the jurisdiction of the Central Forest Division were received vide their Letter dated 17.09.2025. The details received from the Central Forest Division are annexed herewith as **ANNEXURE-R2**.
7. That the details of the water bodies falling under the jurisdiction of the West Forest Division were received vide their Letter dated 23.09.2025. The details received from the West Forest Division are annexed herewith as **ANNEXURE-R3**.
8. That the details of the water bodies falling under the jurisdiction of the North Forest Division were received vide their Letter dated 23.06.2025. The details received from the North Forest Division are annexed herewith as **ANNEXURE-R4**.
9. That the details of the water bodies falling under the jurisdiction of the South Forest Division were received vide their Letter dated 24.09.2025. The details received from the South Forest Division are annexed herewith as **ANNEXURE-R5**.

10. That the present Status Report is submitted to the Hon'ble Tribunal for placing the same on record.
11. That the contents of this Status Report are to the best to my knowledge and is based on the data submitted by the various divisions of the Department of Forests & Wildlife, GNCTD, in my office.
12. That the undersigned has the utmost respect towards this Hon'ble Tribunal and bows down to comply the directions of this Tribunal in the near future.

  
**RESPONDENT**



S. No.	Wetland Name	Geographical Coordinates (Latitude and Longitude of the centre of the Wetlands)	District (s) in which the Wetland is located	Village	Wetlands Type (Inland or Coastal)	Wetlands Sub-Type (Natural or Human-made)	Area in (ha)	Khasra No/Areas	Whether falls within category of regulated wetlands as per Wetlands Rules	Land ownership
1	Garhi mandoo	28° 42' 2.081" N 77° 14' 59.656" E	North East	Garhi mandoo						Forest (Central)
2	Shastri Park	28° 40' 9.542" N 77° 15' 35.121" E	East	Shastri Park				(b)		Forest (Central Division)
3	Mukhmail pur	28° 47' 25.398" N 77° 9' 45.134" E	North	Mukhmail pur			0.133	(a)299/1 (1-0) Forest	102	Forest (North Division)
4	Mukhmail pur	28° 47' 41.235" N 77° 9' 51.186" E	North	Mukhmail pur			0.267	(b)312 min (2-0) forest	103	Forest (North Division)
5	Ansal Wali Johar, Village Satbari	28° 28' 36.97248" N 77° 12' 15.8292" E	South	Satbari			0.809	756		Forest (South Division)

6	Asola	28° 26' 29.077" N 77° 12' 32.576" E	South	Asola		1.993	(d) 1521 (14-9) min		Forest (South Division )
7	Asola	28° 26' 17.859" N 77° 13' 42.574" E	South	Asola		0.5752	1759 (4-3)		Forest (South Division )
8	Asola (Neeli Jheel)	28°26'52.8"N 77°14'52.1"E	South	Asola		0.668	1773 (5-0)		Forest (South Division )
9	Bhati	28° 25' 32.125" N 77° 11' 23.846" E Kh. 1873 (15-7) - 28° 25.460' N 77° 11.498' E	South	Bhati		15.673	(b)1865 (102-9) 1873 (15-7) total= 117-16 Forest		Forest (South Division )
10	Chattarpur near DJB Plant	28° 30' 27.10836" N 77° 11' 12.56064" E	South	Satbari		1	159		Forest (South Division )
11	Chattar pur	28° 30' 17.986" N 77° 10' 43.242" E	South	Chattar pur		0.949	(b) 59(7-1) New water body		Forest (South Division )
12	Chattar pur	28° 30' 6.153" N 77° 11' 7.234" E	South	Chattar pur		0.468	(c)298(3-5) New water body		Forest (South Division )
13	Devli	28° 29' 22.884" N 77° 13' 15.907" E	South	Devli		0.69	(a)71/26(5-16)		Forest (South Division )

14	Maidan Grahi	28° 30' 12.391" N 77° 11' 33.838" E	South	Maidan Grahi			1.418	(b) 3(10-6)		Forest (South Division )
15	Maidan Grahi	28° 28' 54.450" N 77° 12' 33.985" E	South	Maidan Grahi			1.63	(d)527(12-2)		Forest (South Division )
16	Maidan Grahi	77°13'48.89"E / 28°27'47.16"N	South	Maidan Grahi			0.152	1004/598(1-14)		Forest (South Division )
17	Maidan Grahi	28° 28' 15.324" N 77° 13' 22.690" E	South	Maidan Grahi			4.56	(f) 1006/667 (34-13)		Forest (South Division )
18	Neb Sarai	28° 29' 58.912" N 77° 12' 20.963" E	South	Neb Sarai			1.725	(c)516 (12-09)		Forest (South Division )
19	Neb Sarai	28° 30' 13.274" N 77° 12' 6.025" E	South	Neb Sarai			2.0735	(d) 435 (15-5)		Forest (South Division )
20	Satbari	28°29'9.55"N 77°11'14.37"E	South	Satbari			0.557	12 (4-17)		Forest (South Division )
21	Satbari	28° 28.460"N 77° 12.606"E	South	Satbari			0.686	1021 min (5-13)		Forest (South Division )

22	Satbari	28° 28' 16.841" N 77° 12' 26.740" E	South	Satbari		0.682	1049 (05-01)		Forest (South Division )
23	Shahurpur	28° 28.323'N 77° 11.522'E	South	Shahurpur		1.217	92 (9-1)		Forest (South Division )
24	Shahurpur	28°28.323'N 77°11.522'E	South	Shahurpur		2.422	371 (18-11)		Forest (South Division )
25	Pul pehladpur	28°29'42.41"N 77°16'52.47"E	South East	Pul pehladpur			315		Forest (South Division )
26	Rajokari	28° 30' 37.538" N 77° 6' 50.480" E	New Delhi	Rajokari		4.302	(f)1689 (32-16)		Forest (West Division )
27	Rajokari	28° 30' 31.015" N 77° 6' 47.794" E	New Delhi	Rajokari		0.6287	(i)1698-(4-7)		Forest (West Division )
28	Rajokari	28° 30' 26.112" N 77° 7' 41.094" E	New Delhi	Rajokari		0.157	(j) 1817 (1-18)		Forest (West Division )

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
CENTRAL FOREST DIVISION, KAMLA NEHRU RIDGE  
DELHI-110007, (Ph.:- 011 – 23853561)

Dated: 17.09.2025

F.No. 02/CFD/Land/Misc./2021-22/Pt-I/3820-22

To,

Dy. Conservator of Forests (P&M)  
A-Block, IInd Floor  
Vikas Bhawan, I.P Estate  
New Delhi -110002,

**Sub: Submission of information in compliance of the order dated 14.02.2025 of the Hon'ble High National Green Tribunal, PB New Delhi in OA No. 633 of 2024, in the matter of News Item Titled " The Curious case of Delhi's disappearing water bodies" appearing in the Hindu dated 25.04.2024 –reg.**

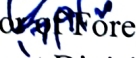
Ref: Letter No. 1(2723)/Legal/HQ/2023-23/8068-8071, dt 15.09.2025.

In reference to your above referred letter regarding submission of details of water bodies present under the jurisdiction of Central Forest Division, it is to inform that the desired details are attached herewith in the performa attached as Annexure-I. This is for kind information and further necessary action.

  
Dy. Conservator of Forests  
Central Forest Division

Copy to:

1. PS to the PCCF/HOD, Deptt. of Forests & Wildlife, GNCTD 2nd Floor A – Block, Vikas Bhawan, IP Estate, Delhi-110002, for kind information.
2. The Conservator of Forests (HQ), Deptt. of Forests & Wildlife, GNCTD 2nd Floor A – Block, Vikas Bhawan, IP Estate, Delhi-110002 for kind information.

  
Dy. Conservator of Forests  
Central Forest Division

S. No.	The details of the waterbody as per the report of WAD (Annexure No., S.No. and Page No.)	Forest Division	Name of the Water Body	Geo-coordinates (in case of water bodies identified by satellite imagery as per report of WAD)	Name of Village and Khasra No.	Current Status of the Water Body	Steps taken/ Proposed for restoration, rejuvenation and remediation of the water body	Timeline for restoration, rejuvenation and remediation of the water body	Area of the waterbody as per revenue records	Actual area of the waterbody existing on ground	Efforts made in respect of clearing of encroachment, if any	Remarks
1.		Central	Garhi Mandu	28°42'2.081"N, 77°14'59.656"E	North East Garhi Mandu	Flooded due to ongoing flood situation in Yamuna Flood Plain	<ul style="list-style-type: none"> <li>Letter was sent to I&amp;FCD for submitting an estimate for rejuvenation of waterbody on 16.05.2025.</li> <li>In response to which a letter dt 24.05.2025 regarding issuing NOC from land owning agency was received but as per the documents available of handing over of land at Garhi Mandu</li> </ul>	After clarification of land ownership possession	Letter has been sent to DDA for demarcation of the area of waterbody.	Letter has been sent to DDA for demarcation of the area of waterbody	NA	



**GOVT. OF N.C.T. OF DELHI  
DEPARTMENT OF FOREST AND WILDLIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
WEST FOREST DIVISION, MANDIR LANE, NEW DELHI-110060**

No.F.2 (364)/DCF (W)/Misc./Legal/2022-23 /6071-74

Dated: 23/09/2025

To,

The Deputy Conservator of Forests (P&M)  
Department of Forest and Wildlife  
Govt. of NCT of Delhi  
A'-Block, 2<sup>nd</sup> Floor, Vikas Bhawan  
I.P. Estate, New Delhi-110002.

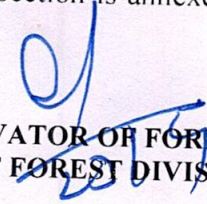
**Sub:- Order dated 14.02.2025 of the Hon'ble National Green Tribunal, PB, New Delhi in O.A No 633/2024 " News Item titled "The curious case of Delhi's disappearing water bodies" appearing in The Hindu dated 25.04.2024" – regarding.**

Sir,

This letter is in reference to the letter No.F.1(2723)/Legal/HQ/23-24/799-803 dated 22.04.2025 and e-mail dated 16.09.2025 received regarding submission of status report of recorded water bodies out of 1367 (1045+322 water bodies) under the management of West Forest Division, Department of Forest and Wildlife.

There are three water bodies under the management / ownership of the West Forest Division. That the details of the water bodies with Geo-coordinates and name of village and khasra no. for identification is attached herein as **Annexure-A**.

Ground inspection was carried out by the field staff of the West Forest Division regarding the present status of the water bodies in village Rajokri. The copy of the inspection is annexed as **Annexure-B**.

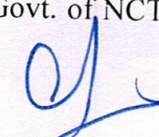
  
**DY. CONSERVATOR OF FORESTS  
(WEST FOREST DIVISION)**

No.F.2 (364)/DCF (W)/Misc./Legal/2022-23

Dated:

Copy to:-

1. PA to the Principal Chief Conservator of Forest/HoD, Department of Forest & Wildlife, Govt. of NCT of Delhi, 'A'-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, I.P. Estate, New Delhi-02.
2. PA to the Chief Conservator of Forest, Department of Forest & Wildlife, Govt. of NCT of Delhi, 'A'-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, I.P. Estate, New Delhi-02.
3. PA to the Conservator of Forest, Department of Forest & Wildlife, Govt. of NCT of Delhi, 'A'-Block, 2<sup>nd</sup> Floor, Vikas Bhawan, I.P. Estate, New Delhi-02.

  
**DY. CONSERVATOR OF FORESTS  
(WEST FOREST DIVISION)**

S. No.	The details of the waterbody as per the report of WAD (Annexure No.S. No. And Page No.)	Forest Division	Name of the Water Body	Geo-coordinates (in case of water bodies identified by Satellite imagery as per report of WAD)	Name of village and khasra no.	Current status of the water body	Steps taken/Proposed steps for restoration, rejuvenation and remediation of the water body	Timeline for restoration, rejuvenation and remediation of the water body	Area of the water body as per the revenue record	Actual area of the water body existing on ground	Efforts made in respect of clearing of encroachment, if any
1.	Annexure A, Page no. 98 and Sl no. 997	West	Near Holi Chowk	28° 30' 37.538" N 77° 6' 50.480" E	Rajokari, Khasra no 1689	Wet	Seasonal cleaning	1 year	Khasra area 32 Bigha-16 Biswa	0.89 Ha	N/A
2.	Annexure A, Page no. 98 and Sl no. 1000	West	Near 1200 plantation site	28° 30' 31.015" N 77° 6' 47.794" E	Rajokari, Khasra no 1698	Dry	Proposed digging and maintain as water body	1 year	Khasra area 4 Bigha-7 Biswa	No Water body on ground	N/A
3.	Annexure A, Page no. 98 and Sl no. 1001	West	Near Monkey rescue centre	28° 30' 26.112" N 77° 7' 41.094" E	Rajokari, Khasra no 1817	Dry	Proposed digging and maintain as water body	1 year	Khasra area 1 Bigha-18 Biswa	No Water body on ground	N/A

1109

*Vicky*  
Range Officer  
West Forest Division

*Sanjay*  
Forester  
Vasant Vihar Beat

*Ajay*  
Forest Guard  
Rajokari

GOVERNMENT  
EXECUTIVE M/  
ALIKA BHAWAN

DRAM NIKHIL VASANI

अभिमान की  
आमदा पर रकमों 4697/उडम/वु में अनुमान  
आ पर वन विभाग द्वारा आ water bodies में वन भी जाती है  
अवधि में रिपोर्ट व भौतिक अनुमान विवरण निम्न है।

①

ख.ज.	खण्ड	व्यावहारिक अनुमान	भौतिक
1698	4-7	गौर भूमि 465 शिव	भौतिक भौतिक गडवा कोड अनुमान
1689	उड-16	उपरोक्त	उपरोक्त
1817	1-18	उपरोक्त	उपरोक्त
2151	4-16	उपरोक्त	खाली गडवा
2135	4-16	उपरोक्त	गडवा रिपोर्ट
		उपरोक्त	भौतिक कोड अनुमान

नरल परीक्षा पर सलान रिपोर्ट अनुमान है

Signature  
19/8/25  
SDM/VV

19/8/25  
Signature  
अजय (R.G)  
Forester

Mohit Shankar  
19/8/25  
Forester



GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

F.01/DCF(N)/Land/Misc/2022-23/ 1297-1301

Date: 23/06/2025

To,

The Dy. Conservator of Forest (P&M)  
Dept. of Forest & Wildlife, GNCT of Delhi  
2<sup>nd</sup> Floor, Vikas Bhawan, New Delhi-110002

**Subject:** Seeking information in compliance of the Order dated 14.02.2025 of the Hon'ble National Green Tribunal, PB, New Delhi in OA No. 633/2024 "News Item titled "The Curious Case of Delhi's disappearing Water Bodies" appearing in the Hindu dated 25.04.2024"- reg.

Sir,

Please refer to the subject cited above and in response to the letter no. F1 (2723)/Legal/HQ/24-25/2837-41 dated 03.06.2025 regarding the identification of water bodies falling under the jurisdiction of the North Forest Division, Department of Forest & Wildlife, GNCT of Delhi (as per the of report of **Delhi State Wetland Authority**).

In this regard, the details of water bodies are given below in tabular format:

S. No	The details of the Water body as per the report of WAD	Forest Division	Name of the Water Body/ Geo-Coordinates	Name of the Village and Khasra No.	Current Status of the Water Body	Step Taken/ Proposed steps for restoration, rejuvenation and remediation of the water body	Timelines for restoration, rejuvenation and remediation of the water body	Area of the water body as per revenue record	Actual area of the water body existing on ground	Efforts made in respect of cleaning of encroachment. If any
1.	Annexure-A, Page No. 31, Sl. No. 225	North Forest Division	<b>Mukhmelpur Water Body</b> Coordinates:- 28°47'37.68"N 77° 9'41.84"E	Mukhmelpur Village <b>Khasra No. 299/1 (1-0)</b>	Encroachment by built-up areas	Letters and reminders have already sent to DM (North) and DDA for demarcation of forest land in Mukhmelpur, as per the revenue records. <b>(Copies of letters are enclosed).</b>	As letters for demarcation have already been issued to DM (North) and demarcation work is currently in progress. Hereby, once the exercise of demarcation of the same is carried out, process for removal of encroachment and restoration of the water body shall be initiated.	1 Bigha	Encroachment by built-up areas	Demarcation work is under process, once the exercise of demarcation of the same is carried out, process for removal of encroachment and restoration of the water body shall be initiated.

P.T.O.

Annexure-A, Page No. 31, Sl. No. 226	North Forest Division	<b>Mukhmelpur Water Body</b>  Coordinates:- 28° 47' 41.23" N 77° 9' 51.18" E	Mukhmelpur Village  Khasra No. 312 min (2- 0)	Filled with Sewage Water.  (Discharge from the neighboring village)	Letter & Reminder were sent to I&FCD and DJB for Restoration, Rejuvenation and Bio- remediation of the water body. Response from Delhi Jal Board is awaited. <b>(Copies of letters are enclosed).</b>	Response from DJB for Rejuvenation and Bio- remediation of the water body is still awaited. The process for Rejuvenation and Bio- remediation shall be initiated at the earliest as soon as response from DJB is received.	0.42 Acre	As the water body extend in different khasras, the actual demarcation of the area is still awaited. Once this exercise is completed, the exact area of the water body will be calculated.	There is no Encroachment.
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This is submitted for your kind perusal and necessary action, please.

Yours faithfully,

  
Dy. Conservator of Forest  
(North Forest Division)

Copy to –

1. PS to the PCCF/HOD, Department of Forest & Wildlife, GNCTD, for kind information.
2. The CCF, Department of Forest & Wildlife, GNCTD, for kind information.
3. The CF, Department of Forest & Wildlife, GNCTD, for kind information
4. The CF(HQ), Department of Forest & Wildlife, GNCTD, for kind information.

  
Dy. Conservator of Forest  
(North Forest Division)

1113

ANNEXURE-R5

URGENT COURT MATTER

**DEPARTMENT OF FORESTS AND WILDLIFE  
GOVERNMENT OF NCT OF DELHI  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS (SOUTH)  
NEAR SHOOTING RANGE: TUGHLAKABAD: NEW DELHI – 44**

No. 69/DCF(S)/Legal/24-25/3972-73

Dated: 24/09.2025

To,

**The Deputy Conservator of Forests (P&M)  
2<sup>nd</sup> Floor, A – Block, Vikas Bhawan,  
I. P. Estate, New Delhi – 110002**

**Subject:** In the matter titled as NEWS ITEM TITLED "THE CURIOUS CASE OF DELHI'S DISAPPEARING WATER BODIES", OA no. 633 of 2024 pending before the Hon'ble National Green Tribunal.

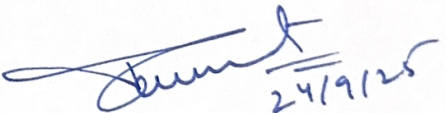
**Ref:** Letter no. F. No. 1(2723)/Legal/HQ/23-23/8060-8063 dated 15.09.2025

Sir,

This is with reference to the order dated 14.02.2025 passed by the Hon'ble National Green Tribunal in the above-mentioned matter.


As per the letter dated 15.09.2025 (Ref: F. No. 1(2723)/Legal/HQ/23-23/8060-8063) received from your good office, a complete list of 21 water bodies has been received. With reference to all the 21 water bodies, a field inspection has been carried out by officials of South Forest Division and the detailed reports for all the water bodies is hereby attached as **Attachment - 1**.

This issue is with the approval of competent authority.

  
24/9/25  
Range Officer  
South Forest Division

**Copy to:**

1. **Deputy Conservator of Forests (South), Department of Forests and Wildlife, GNCTD, near Dr. Karni, Shooting Range, Tughlakabad, New Delhi (For kind information)**

  
24/9/25  
Range Officer  
South Forest Division

S.No	The details of the water body as per the report of WARD (Annexure No., S. No and page no.)	Forest division	Name of the water Body	Geo-coordinates (in case of water bodies identified by satellite imagery as per the report of WAD)	Name of village and Khasra No.	Current status of the water body	Steps taken / Proposed steps for restoration, rejuvenation, and remediation of the water body	Timeline for restoration, rejuvenation, and remediation of the water body	Area of the water body as per revenue records	Actual area of the water body existing on the ground	Efforts made in respect of the clearing of encroachment, if any
1	Annexure No. - 5, S.No. - 446, & Page No. 52	South	Jatonwala Johar (As per SOD)	<b>Latitude</b> - 28°26'21.30"N <b>Longitude</b> - 77°13'47.57"E	Asola & Khasra No. 1759 (4-3)	The water bodies are in <b>Good Condition</b> , but currently contain shallow water. These water bodies are <b>Seasonal</b> in Nature.	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 15 to 20 Days	5,752 sqm	2,621 sqm	This water body lies within the Asola Bhatti Wildlife Sanctuary.
2	Annexure No. - 5, S.No. - 447, & Page No. 52	South	Neeli Jheel Sarovar (As per DOPW)	<b>Latitude</b> - 28°26'58.24"N <b>Longitude</b> - 77°14'40.41"E	Asola & Khasra No. 1773 (5-0)	The water bodies are in <b>Good Condition</b> , but currently contain shallow water. These water bodies are <b>Perennial</b> in Nature.	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 22 to 25 Days	6,680 sqm	8,490 sqm	This water body lies within the Asola Bhatti Wildlife Sanctuary.
3	Annexure No. - 5, S.No. - 454, & Page No. 53	South	Bhatti Kalan Gaon Johar	<b>Latitude</b> - 28°25'28.66"N <b>Longitude</b> - 77°11'31.79"E	Bhatti & Khasra No.1872,1873, 1874,1875 and 1879	The water bodies are in <b>Good Condition</b> , but currently contain shallow water. These water bodies are <b>Perennial</b> in Nature.	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 15 to 20 Days	1,56,730 sqm	11,440 sqm	khasra no. 1873 and 1874 are forest land. Fencing was installed and plantation was carried out along the periphery of the water body to prevent encroachment.  As per the affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 1873 is Abadi Encroachment in an area of 4 Bigha 4 Biswa out of the total forest area of 15 Bigha 07 Biswa.  Similarly khasra no. 1874 is Abadi encroachment as per affidavit in an area of 0 Bigha 5 Biswa out of the total forest area 07 Bigha 09 Biswa.

5	Annexure No. - 5, S.No. - 466, & Page No. 54	South	NIL	<b>Latitude -</b> 28°29'22.77"N <b>Longitude -</b> 77°13'16.10"E	Devli & Khasra No. 71/26	The water bodies are in <b>Good Condition</b> , but currently contain shallow water. These water bodies are <b>Seasonal</b> in Nature	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 10 to 12 Days	6,900 sqm	3,103 sqm	Fencing was installed, and Plantation was carried out along the periphery of the water body to prevent further encroachment.
6	Annexure No. - 5, S.No. - 508, & Page No. 58	South	Chhatarpur Mandir Johar	<b>Latitude -</b> 28°30'12.10"N <b>Longitude -</b> 77°11'33.96"E	Maidan Garhi & Khasra No. 3, 4, and 6	The water bodies are in <b>Good Condition</b> , but currently contain shallow water. These water bodies are <b>Perennial</b> in Nature.	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 22 to 25 Days	14,180 sqm	20,746 sqm	Khasra no. 3 is Forest Land. Fencing was installed and plantation was carried out along the periphery of the water body to prevent further encroachment.
7	Annexure No. - 5, S.No. - 510, & Page No. 58	South	NIL	<b>Latitude -</b> 28°28'54.20"N <b>Longitude -</b> 77°12'33.93"E	Maidan Garhi & Khasra No. 527	Water Bodies Currently Covered by Litter and This water bodies are <b>Seasonal</b> in Nature	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 12 to 14 Days	16,300 sqm	4,854 sqm	This water body lies within the Forest Boundary.
8	Annexure No. - 5, S.No. - 549, & Page No. 62	South	NIL	<b>Latitude -</b> 28°28'19.47"N <b>Longitude -</b> 77°11'51.21"E	Shahoorpur & Khasra No. 92 (9-1)	Water Bodies Currently Covered by Litter and This water bodies are <b>Seasonal</b> in Nature.	Annual desilting and bunding (usually done pre-monsoon) are currently underway this year.	Approx. 12 to 14 Days	12,170 sqm	2,806 sqm	As per affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 92 is Abadi Encroachment in a total forest land with area 9 Bigha 1 Biswa.
9	Annexure No. - 5, S.No. - 512, & Page No. 58	South	NIL	<b>Latitude -</b> 28°28'6.89"N <b>Longitude -</b> 77°13'25.22"E	Maidan Garhi & Khasra no 663 (This Water Body Shown in Kh. 1006/667 in Revenue Record)	The water bodies are in <b>Good Condition</b> , but currently contain shallow water. These water bodies are <b>Seasonal</b> in Nature	Desilting and bunding are carried out annually, typically before the rainy season begins.	Approx. 12 to 14 Days	45,600 sqm	5,326 sqm	This water body lies within the Forest Boundary.

10	Annexure No. - 5, S.No. - 539, & Page No. 61	South	NIL	<b>Latitude</b> - 28°30'12"N <b>Longitude</b> - 77°12'19.64"E	Neb Sarai & Khasra No. 516	This water bodies are <b>Seasonal</b> in Nature.	Annual desilting and bunding (usually done pre-monsoon) are currently underway this year.	Approx. 12 to 14 Days	17,250 sqm	5,308 sqm	As per affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 516 is Unauthorized Colony encroachment in an area of 1 Bigha 2 Biswa out of total area of 12 Bigha 9 Biswa.
11	Annexure No. - 5, S.No. - 540, & Page No. 61	South	NIL	<b>Latitude</b> - 28°30'13.39"N <b>Longitude</b> - 77°12'6.15"E	Neb Sarai & Khasra No. 435	This water bodies are <b>perennial</b> in nature.	Annual desilting and bunding (usually done pre-monsoon) are currently underway this year.	Approx. 16 to 17 Days	20,735 sqm	6,835 sqm	Proposal for fencing installation and area cleaning has been received, awaiting approval from higher authorities for implementation.  As per affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 435 is Unauthorized Colony encroachment in an area of 8 Bigha 0 Biswa out of total area of 15 Bigha 5 Biswa.
12	Annexure No. - 5, S.No. - 511, & Page No. 58	South	NIL	<b>Latitude</b> - 28°29'26.78"N <b>Longitude</b> - 77°12'37.37"E	Maidan Garhi & Khasra no 598 (This Water Body Shown in Kh. 1004/598 in Revenue Record)	No water body currently exists here, & Complete Water Body has been <b>encroached</b> by a farmhouse.	Water Body Not Exist.	NIL	1,520 sqm	NIL	As per the affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., encroachment removal of the said khasra shall be taken through DTF which is pending for approval from higher officials.  As per affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 1005/598/2 is Farm House encroachment in an area of 3 Bigha 5 Biswa out of total area of 11 Bigha 14 Biswa.
13	Annexure No. - 5, S.No. - 550, & Page No. 62	South	NIL	<b>Latitude</b> - 28°27'42.63"N <b>Longitude</b> - 77°12'10.92"E	Shahoorpur & Khasra No. 371 (18-11)	No water body currently exists here, & Complete Water Body has been encroached by a farmhouse.	Water Body Not Exist.	NIL	1,520 sqm	NIL	As per the affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 371 is Raj Vidya Kendra encroachment in a total area of 27 Bigha 18 Biswa.
1	Annexure No. - 5, S.No. - 438, & Page No. 51	South	NIL	No water body is present in this Khasra, and this Khasra is Mfm. (Titilama has not been done yet.) <b>Latitude</b> - 28°26'29.08"N <b>Longitude</b> - 77°12'32.58"E	Asola & Khasra No. 1521 (14-9)	No water body is present in this Khasra, and this Khasra is Mfm. (Titilama has not been done yet.)	NIL	NIL	19,930 sqm	No water body is present in this Khasra.	Encroachments were removed, and fencing was installed to prevent further encroachment.

14	Annexure No. - 54, S.No. - 277, & Page No. 29 (List as per Delhi Park and Garden Society)	South	NIL	<b>Latitude</b> - 28° 30' 27.10836" N <b>Longitude</b> - 77° 11' 12.56064" E	Chattarpur near DIB Plant & Khasra No. 159	Water Bodies	Annual desilting and bunding (usually done pre-monsoon) have been completed, and the water body has been cleaned with all debris removed.	NIL	10000 sqm	6000 sqm	As per affidavit filed by the Revenue Department before the Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD & Ors., Khasra no. 159 is Unauthorized Colony encroachment in an area of 3 Bigha 10 Biswa out of total area of 4 Bigha 12 Biswa.
15	Annexure No. - 54, S.No. - 464	South	NIL	<b>Latitude</b> - 28° 30' 17.986" N <b>Longitude</b> - 77° 10' 43.942" E	Chattarpur near & Khasra No. 59	No water body currently exists here, & Complete Water Body has been encroached by a Unauthorised Colony.	Water Body Does Not Exist. Encroached by (Dr. Ambedkar Colony, - B Block)	NIL	9490 sqm	9490 sqm	As per the affidavit filed by the Revenue Department before Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD, Khasra no. 59 is Unauthorized Colony encroachment in total forest area of 7 Bigha 1 Biswa.
16	Annexure No. - 54, S.No. - 465	South	NIL	<b>Latitude</b> - 28° 30' 6.153" N <b>Longitude</b> - 77° 11' 7.234" E	Chattarpur near & Khasra No. 298	No water body currently exists here, & Complete Water Body has been encroached by a Unauthorised Colony.	Water Body Does Not Exist. Encroached by (Mandir and Dharamshala)	NIL	4680 sqm	4680 sqm	A letter has already been written to the SDM for removal of encroachment through STF and also, as per the affidavit filed by the Revenue Department before Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD, the area 03 bigha 05 biswa is encroached in the form of Unauthorised colony.
17	S. No. 20-21	South	Natural	<b>Latitude</b> - 28° 49' 62.34 <b>Longitude</b> - 77° 28' 49.27	Pul Pehladpur & Khasra no. 315	This water body is not maintained and the water is not suitable for drinking by animals and birds.	This water body is located in a densely populated area; as a result, wastewater from the surrounding settlements flows into it.	Nil	According to revenue records there is no record of the area of this water body	0.650 hectare	As per the affidavit filed by the Revenue Department before Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD, the area 72 bigha 10 biswa is encroached in the form of Abadi encroachment.

18	Nil	South	Seasonal Water Body	<b>Latitude - 28°470926</b> <b>Longitude - 77°20657</b>	Satbari Beat near Kharak Village & Khasra no. 1049	Some parts contains water	Nil	Nil	5 Bigha 1 Biswa	5 Bigha 1 Biswa	As per affidavit filed by the Revenue Department before Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD, Khasra no. 1049 is min khasra and Tattima is not available. Forest Area as per affidavit is 5 Bigha 1 Biswa.
19	Nil	South	Seasonal Water Body	<b>Latitude - 28°474979</b> <b>Longitude - 77°209242</b>	Satbari near Ansal Villa & Khasra no. 1021	Some parts contains water	Nil	Nil	5 Bigha 13 Biswa	5 Bigha 13 Biswa	Nil
20	Nil	South	Nil	<b>Latitude - 28°485926</b> <b>Longitude - 77°187422</b>	Satbari & Khasra no. 12	Mostly part contains water	Nil	Nil	4 Bigha 17 Biswa	4 Bigha 17 Biswa	Nil
21	Nil	South	Nil	<b>Latitude - 28°476924</b> <b>Longitude - 77°204566</b>	Satbari near Ansal Villa & Khasra no. 756	Some parts contains water	Nil	Nil	13 Bigha 1 Biswa	13 Bigha 1 Biswa	As per the affidavit filed by the Revenue Department before Hon'ble National Green Tribunal in OA no. 58/2013 in the matter titled as Sonya Ghosh versus GNCTD, the area 01 bigha 04 biswa is encroached in the form of Unauthorised colony.